

CLOSURE OF JADAVPUR POLYTECHNIC INSTITUTE

*518. { SHRI Z. A. AHMAD:
SHRI BHUPESH GUPTA :

Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether Government have decided to close down the Jadavpur Polytechnic Institute run for the training of displaced persons;

(b) if so, the reasons for closing down the institution; and

(c) whether Government have received any representation in this regard?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) No. From 1st December, 1958 only the trade section of the Jadavpur Polytechnic has been closed down.

(b) The period of training in the trade section was one year. Experience has shown that trainees who undergo one year trade course are not fully trained and, therefore, are not able to compete for employment with those who have had training for a longer period under the normal Directorate General of Resettlement and Employment Training Schemes. The one year course has, therefore, been discontinued and arrangements are being made in consultation with the State Government to introduce a two year course in its place.

(c) Yes.

*519. [Withdrawn.]

REFUSAL OF PASSPORTS TO THE DELEGATES OF A.I.T.U.C.

*520. DR. R. B. GOUR: Will the PRIME MINISTER be pleased to state:

(a) whether the delegates of the All India Trade Union Congress deputed to attend the Conference of the Metal and Engineering Workers'

Trade Union International in Prague were refused passports to travel abroad; and

(b) if so, on what grounds they were refused passports?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir. As the Prague authorities had not forwarded the invitation through the proper channel there was some unavoidable delay in issuing orders for the grant of passports. This delay, unfortunately, resulted in the Conference being over before the passports could be issued.

(b) As the Conference was already over there was no point in issuing the passports.

*521. [Transferred to the 22nd December, 1958.]

PASSPORTS ISSUED TO SHRI S. P. JAIN

*522. { SHRI V. PRASAD RAO :
SHRI J. V. K. VALLABHARAO :

Will the PRIME MINISTER be pleased to state:

(a) when the passport of Shri S. P. Jain, Chairman, Board of Directors of the Bennett Coleman and Company, was first issued or renewed by Government;

(b) whether any of his passports, having expired, were surrendered to Government; and

(c) if so, whether the surrendered passports contain any entries relating to foreign exchange?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) First issued on June 8, 1946.

(b) Yes, two in number, but they were subsequently cancelled and returned to Shri Jain at his request.

(c) Yes, one of these did carry currency endorsements.